

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL Diary No(s) . 12663/2017

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

IC 46298N COL MUKUL DEV

Respondent(s)

(IA No.65627/2017-CONDONATION OF DELAY IN FILING and IA No.65628/2017-EX-PARTE STAY and IA No.66495/2017-CONDONATION OF DELAY IN REFILING and IA No.65626/2017-LEAVE TO APPEAL U/S 31(1) OF THE ARMED FORCES TRIBUNAL ACT, 2007[FOR FINAL DISPOSAL] and IA No.107429/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 09-01-2018 This appeal was mentioned on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Appellant(s) Mr. Mukesh Kumar Maroria, AOR

For Respondent(s) Ms. Mahima Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the list of 20.04.2018.

(ASHWANI THAKUR)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER